## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2720
ANSWERED ON:29.03.2012
WRONG INFORMATION IN ANNUAL REPORTS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Maadam Shri Vikrambhai Arjanbhai;Paranjpe Shri Anand Prakash

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has cracked down on 12 publicly listed companies, which provided wrong information in annual reports that had been verified and signed by chartered or cost accountant or company secretaries;
- (b) if so, the details of such companies;
- (c) the action taken against such companies, chartered or cost accountants or company secretaries; and
- (d) the steps taken/being taken by the Union Government to prevent such type of fraud in future?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) No, Madam. No such case has come to the notice of this Ministry.
- (b) to (d) Does not arise.